

Dated:--22.03.2011.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)
Hon'ble Sri. S.P. Singh, Member (A)

Lawyers are abstaining from judicial work today.

List on 12-05-2011.



Member (A)



Member (J)

Amit/-

✓
12.5.2011

O.A. No.132/07

List revised. Nobody is responding for the applicant.
Sri Sunil Kumar holding brief for Sri Ganga Singh,
counsel for respondents is present.

Perusal of record shows that CA has already been
filed, but no RA has been filed till date.

O.A. is dismissed in default and for non prosecution.



(S.P. Singh)
M(A)



(Justice Alok K Singh)
M(J)

Girish/-

~~or copy of order~~
copy of order
dated 12-5-2011
BPKM
19-5-2011